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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ ITA 534/2024

OM PRAKASH GUPTA

.....Appellant

Through: Mr Nikhil Rawat, Advocate.

versus

ACIT - CIRCLE-64(1)

.....Respondent

Through: Mr Aseem Chawla, SSC, Ms Monica Benjamin, and Ms Priya Sarkar, JSCs and Ms Pratistha Advocate for the Revenue.

CORAM:

HON'BLE MR. JUSTICE VIBHU BAKHRU

HON'BLE MS. JUSTICE TARA VITASTA GANJU

ORDER

21.10.2024

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1. After some arguments, the learned counsel appearing on behalf of the appellant seeks to withdraw the above captioned appeal.
2. Accordingly, the appeal is dismissed as withdrawn.

VIBHU BAKHRU, J

TARA VITASTA GANJU, J

OCTOBER 21, 2024

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Click here to check corrigendum, if any